File No. 11/202/LAB REC/QA/FSSAI/2016 (Part-I)

Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Quality Assurance Division)
FDA Bhavan, Kotla Road, New Delhi-110 002

Dated, the 24th Nov, 2016

Order

This is in continuation of the FSSAI office order no 11/202/LAB REC/QA/FSSAI/2016 (Part-I) dated 15th Jan, 2016 regarding suspension of M/s Bureau Veritas Consumer Products Services India Private Limited, Chennai laboratory from the list of FSSAI Recognized/Notified Food testing laboratories.

2. The competent authority, FSSAI has now approved the revocation of the suspension of the above cited laboratory.

To

1. All Food Safety Commissioner
2. All State/Public Food Laboratories and Referral Food Laboratories
3. All Authorized Officers, FSSAI
4. M/s Bureau Veritas Consumer Products Services India Private Ltd.

Copy to

1. PPS to Chairperson
2. PS to CEO
3. Director (Imports)
4. Director (Enforcement)